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OA 363/89

Serial No. of Order	Date of Order	Order with Signature
5	11/12/89	<p>Put up this case on 21.12.89 for hearing alongwith OA 384/89 as requested.</p> <p><u>Vice-Chairman</u> Mr Member (J)</p>
6	24.12.89	<p>Heard of Mr. Deepak Misra, learned Counsel for the applicant and Mr. A.K. Misra, learned Senior Spandana Counsel for the respondents on merit along with OA 384/89.</p> <p>Hearing is closed. Judgment is reserved.</p> <p><u>Vice-Chairman</u> Mr Member (J)</p>
7.	26.10.90	<p>Judgment is pronounced in the open court <del>wide</del> Common Judgment Passed in OA 384 of 89 separate sheets attached to the record. This case is accordingly disposed of leaving the parties to bear their own costs.</p> <p><u>Vice-Chairman</u> Mr Member (Judicial)</p>